

**THE HIGH COURT OF MEGHALAYA  
AT SHILLONG**

**ADDENDUM**

**Dated, Shillong 27<sup>th</sup> May, 2015.**

No.HCM.II/98/2015/1490 After table under Para 3 of this Registry's Advertisement No.HCM.II/98/2015/1460A dated 25<sup>th</sup> May, 2015, following "**General Information**" shall be added:

**General Information:**

1. Please attach attested copies of certificates, two (2) recent passport size photograph along with a self address stamped envelop.
2. The last date for submission of application will be on the 15<sup>th</sup> June, 2015 during office hours at the office of High Court of Meghalaya at Shillong, and shall also be the date of determining the eligibility criteria of the Candidates for the respective posts. Applications received after the last date of submission due to postal delay or any other reason will be summarily rejected.
3. No TA/DA shall be paid to the applicants for attending the examination and personal interview.
4. Incomplete Application shall be rejected.
5. For further details, the Registry of the High Court of Meghalaya may be contacted during office hours.
6. The power of relaxation of upper age limit and experience mentioned above shall be with Hon'ble the Chief Justice as he may deem necessary.

  
**REGISTRAR GENERAL**

**Memo No. HCM.II/98/2015/1490A Dated, Shillong 27<sup>th</sup> May, 2015.**

**Copy to:-**

1. The Secretary to the Government, Law Department, Shillong.
2. The Accountant General (A&E), Meghalaya, Shillong.
3. The Registrar General, Gauhati High Court, Guwahati.
4. The Registrar General, High Court of Karnataka, Bangalore.
5. The Registrar General, Madras High Court, Chennai.
6. The Registrar General, High Court of Delhi, New Delhi.
7. The Registrar General, Bombay High Court, Mumbai.

8. *The Registrar General, High Court of Bihar, Patna.*
9. *The Registrar General, High Court of Madhya Pradesh, Jabalpur.*
10. *The Registrar General, High Court of West Bengal, Calcutta, Kolkota.*
11. *The Registrar General, High Court of Uttar Pradesh, Allahabad.*
12. *The Registrar General, Kerela High Court, Kochi.*
13. *The Registrar General, High Court of Orissa, Cuttack.*
14. *The Registrar General, High Court of Rajasthan, Jodhpur.*
15. *The Registrar General, High Court of Gujarat, at Sola (Ahmadabad).*
16. *The Registrar General, High Court of Jammu & Kashmir at Srinagar.*
17. *The Registrar General, High Court Judicature at Hyderabad, Hyderabad.*
18. *The Registrar General, High Court of Sikkim, Gangtok.*
19. *The Registrar General, High Court of Uttaranchal Pradesh, Nanital.*
20. *The Registrar General, High Court of Jharkhand at Ranchi.*
21. *The Registrar General, High Court of Tripura, Agartala.*
22. *The Registrar General, High Court of Manipur, Imphal.*
23. *The Registrar General, High Court of Chandigarh.*
24. *The Registrar General, High Court of Chhatisgarh at Bilaspur.*
25. *The Registrar General, High Court of Punjab & Haryana High Court, Chandigarh.*
26. *The Registrar, Gauhati High Court, Aizawl Bench.*
27. *The Registrar, Gauhati High Court, Kohima Bench.*
28. *The Registrar, Gauhati High Court, Itanagar Bench.*
29. *The Registrar, Karnataka High Court, Dharwad Bench.*
30. *The Registrar, Madras High Court, Madurai Bench.*
31. *The Registrar, Karnataka High Court, Kalburgi Bench.*
32. *The Registrar, Bombay High Court, Aurangabad Bench.*
33. *The Registrar, Bombay High Court, Nagpur Bench.*
34. *The Registrar, Bombay High Court, Panaji Bench.*
35. *The Registrar, Madhya Pradesh High Court, Gwalior Bench.*
36. *The Registrar, Madhya Pradesh High Court, Indore Bench.*
37. *The Registrar, Calcutta High Court, Port Blair Bench.*
38. *The Registrar, Allahabad High Court, Lucknow Bench.*
39. *The Registrar, Rajasthan High Court, Jaipur Bench.*
40. *The Registrar, High Court of Meghalaya, Shillong.*
41. *The Registrar – cum – Head Private Secretary to Hon'ble the Chief Justice, High Court of Meghalaya*
42. *The Joint Registrar – cum – Secretary to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong.*
43. *The Private Secretary to Hon'ble Mr. Justice T. Nandakumar Singh, High Court of Meghalaya, Shillong.*
44. *The Private Secretary to Hon'ble Mr. Justice Sudip Ranjan Sen, High Court of Meghalaya, Shillong.*

45. *The District and Sessions Judge, Shillong/ Jowai/ Tura/ Nongpoh/ Nongstoin/ Williamnagar.*
46. *Member Secretary, Meghalaya State Legal Services Authority, Shillong.*
47. *The Treasury Officer, South Treasury Shillong.*
48. *The System Analyst, High Court of Meghalaya, Shillong, for uploading in High Court Web-site.*
49. *The Editor, Shillong Times (English Daily Newspaper), Shillong with a request to cause publication of the above mentioned Notice and bills in triplicate may be submitted to this Registry for payment.*
50. *The Editor, MAWPHOR (Khasi Daily Newspaper), Shillong with a request to cause publication of the above mentioned Notice and bills in triplicate may be submitted to this Registry for payment.*
51. *The Station Director, AIR, Shillong with a request to kindly broadcast the above advertisement in your employment bulletin.*
52. *The Station Director, Doordarshan Shillong with a request to telecast the above advertisement.*
53. *The Director of Public Information, Shillong with a request to cause publication the above advertisement.*
54. *The Accountant-cum-Cashier, High Court of Meghalaya, Shillong.*
55. *Notice Board.*
56. *Office file.*



**REGISTRAR GENERAL**